


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.46/ 2017	-	Admission	621A	Hajee A.P. Bava & Company Constructions Pvt. Ltd. & 3 Others Vs Registrar of Companies, Karnataka, Bangalore.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Vivek Hegde PCS 9900898773	for petitioner	

PCS for petitioner is present. Heard him.

List it for orders on 13.07.2017.


MEMBER (J)